

(V)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO.406/2003

Thursday, this the 13th day of March, 2003

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Head Constable (MT) Mulak Raj
Fitter Gr-I Welder No.779/L
S/o Shri Desh Raj aged about 35 years
R/o D-106, New Police Lines,
Kingsway Camp, Delhi
Presently posted in P&L, Delhi

.... Applicant

(By Advocate : Shri Rajeev Kumar, proxy for
Ms. Prema Priyadarshani)

Versus

1. Union of India & Ors through

Through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi

2. Addl. Commissioner of Police,
Headquarters,
I.P. Estate, M.S.O. Building,
New Delhi

.... Respondents

O R D E R (Oral)

BY HON'BLE DR. A. VEDAVALLI, MEMBER (J):

Learned proxy counsel for applicant's counsel
seeks permission to withdraw the OA with liberty to file a
fresh OA. Permission is granted. The OA is dismissed as
withdrawn with liberty granted to the applicant to file a
fresh OA, if so advised, in accordance with law.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)

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